

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/38/2017
NAME OF THE PETITIONER(S) : MOOLATH MANNIL SREENIVASAN & 2 ORS
NAME OF THE RESPONDENT(S) : KOZHIKODE COCONUT FARMERS PRODUCER
COMPANY LTD & 6 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Jameskutty Antony
Kozhikode Coconut
Farmers Producer Co- Ltd

Jameskutty Antony
P. G. A



Subthamed
Representative of
pehkonar

Sneepriya kelanikal.
Prachung Company
Secretary



ORDER

Ms Sreepriya Kalarikkal, PCS representing the petitioner present. Heard the submissions of the PCS. It appears that the provisions under Sec.244 of the Companies Act, 2013, have been complied with. The petition is admitted for hearing. Shri Jameskutty Antony, PCA, caused appearance on behalf of respondent and stated that he has not received copy of the petition and other documents relied upon. PCS representing the petitioner is directed to furnish the same to the other side. Time extended for filing counter. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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